



No. TOP/

Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.



**OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF NOVEMBER -2022**

**HEARING DATED 14/11/2022**

**SRI .JAYESH S. PILLAI HEARING OFFICER OF TMR & G.I.**

S.N O	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME / OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1580596	748094	N. RAMASWAMI & PURI TRADE MARK CO	PURUSHOTTAM LAL SULTANIA Vs SOVEREIGN INDUSTRIES			PHYSICAL
2	1707047	748078	P.C.N RAGHUPATHY & KAYSER AND COMPANY	SHRI VARI REMEDIES (P) LTD Vs BIOLOGICAL E.LTD			PHYSICAL
3	1634989	748060	S.BALAJANAKI	SHRI.NILESH CHOUDHARY Vs AGROTEK FIBRES			PHYSICAL
4	1577756	748034	MOHAN ASSOCIATES & V.GOPALAKRISHNA	MAX HYPERMARKET INDIA PRIVATE LIMITED Vs PARAGON RUBBER INDUSTRIES			PHYSICAL
5	1661290	747996	RVR ASSOCIATES & INTTL ADVOCATE	SENTINI BIO PRODUCTS (P) LTD Vs AUSTIN NICHOLS & CO			PHYSICAL
6	1586240	747994	G.RAMJI	RJOME BIOGENICS PVT LTD Vs			PHYSICAL

7	1457603	747976	APR ASSOCIATES & Y.J TRIVEDI & CO	CERA – CHEM PVT LTD Vs CERA SANITARYWARE			PHYSICAL
8	1457580	747975	APR ASSOCIATES & Y.J TRIVEDI & CO	CERA – CHEM PVT LTD Vs CERA SANITARYWARE			PHYSICAL
9	1457605	747977	APR ASSOCIATES & Y.J TRIVEDI & CO	CERA – CHEM PVT LTD Vs CERA SANITARYWARE			PHYSICAL
10	1477123	747974	SAI KUMAR & ASSOCIATES & USHA ATHREYA CHANDRASEKHAR	E.RAJA SEKHAR REDDY Vs EXCEL CROP CARE LIMITED			PHYSICAL
11	1255998	717036	C.VENKATASUBRAMA NIAM & FATEHCHAND C SHAN & CO	LION DATES PVT LTD Vs RANCHHODDAS M KANANI AND COMPANY			PHYSICAL



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**HEARING DATED 15/11/2022**

**SRI .JAYESH S. PILLAI HEARING OFFICER OF TMR & G.I.**

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME / OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1647969	748237	DASWANI & DASWANI & WORLDWIDE REGISTRATION BUREAU	KHARTARAM CHOUDHARY Vs ACRO PAINTS LIMITED			PHYSICAL
2	1654530	748164	V.RAVI ADVOCATE & L.R. SWAMI CO	V.R.KRISHNAN Vs SMP AERATED AQUA			PHYSICAL
3	1683390	748103	K.C. PATEL & CO	SILICON COAST CONSULTANCY SERVICES PVT.LTD Vs STERLING LAM LTD			PHYSICAL
4	1654106	748195	A.V NATHAN ASSOCIATES & W.S.KANE & CO	CHERUVATATH MURALIDHARAN Vs THE PHOENIX MILLS LTD			PHYSICAL
5	1716316	748227	DEPENNING & DEPENNING & SEN – OBEROI	KARELIA TOBACCO COMPANY INC Vs BASIC TRADEMARK S.A			PHYSICAL
6	1664813	748228	BAALU ASSOCIATE & WORLDWIDE REGISTRATION BUREAU	G.PALANICHAMI Vs SHAKTI BHOG FOODS LTD			PHYSICAL

7	1705570	748256	APR ASSOCIATES & ZEUSIP	VARANASI DINESH REDDY Vs RED BULL AG			PHYSICAL
8	1670732	748291	RAO & RAO & DELHI REGISTRATION SERVICE	ASHWIN KUMAR HARKUT Vs KAMLESH TEA ESTATE PVT LTD			PHYSICAL
9	1670733	748290	RAO & RAO & DELHI REGISTRATION SERVICE	ASHWIN KUMAR HARKUT Vs KAMLESH TEA ESTATE PVT LTD			PHYSICAL
10	1610852	748333	TOMY PAUL MAMPILLY & SRINATH SRINIVASAN	SUNNY AUGUSTINE Vs SAGA FOOD PRODUCTS PVT LTD			PHYSICAL
11	1470391	725426	DEPENNING & DEPENNING	MRS. NAZEERA BEGUM Vs AVAYA INC			PHYSICAL
12	1561517	746309	G.RAMJI	BIOVET PRIVATE LIMITED Vs UNICHEM LABORATORIES LTD			PHYSICAL
13	1561517	746469	G.RAMJI & V.RAVI	BIOVET PRIVATE LIMITED Vs MICRO LABS LIMITED			PHYSICAL
14	922752	208921	CHADHA & CHADHA & DEPENNING & DEPENNING	NALLI DURASWAMI SAROJA Vs NALLI CHINNASAMI CHETTY			PHYSICAL



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**HEARING DATED 16/11/2022**

**SRI .JAYESH S. PILLAI HEARING OFFICER OF TMR & G.I.**

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME / OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1595327	748387	VISHWANATH &CO & LEX ORBIS	MAG ENGINEERING PRIVATE LIMITED Vs MAG INSTRUMENT			PHYSICAL
2	1570974	748395	GUDWILL & GOODWILL & D.P AHUJA & CO	K.S SUBAIDA Vs IDA TECH			PHYSICAL
3	1591986	748414	PUTHRAN & ASSOCIATES & CHANDRAKANT M JOSHI	SATYAM COMPUTER SERVICES LTD Vs XPRESS COMPUERS LTD			PHYSICAL
4	1591988	748417	PUTHRAN & ASSOCIATES & CHANDRAKANT M JOSHI	SATYAM COMPUTER SERVICES LTD Vs XPRESS COMPUERS LTD			PHYSICAL
5	1557459	748424	LALJI TRADE MARK CO	K VENKATA RAMANA Vs GLOBAL TECHNOLOGY & TRADE MARKS LTD			PHYSICAL

6	1557459	748742	LALJI TRADE MARK CO	K. VENKATA RAMANA Vs RAGUL ENTERPRISES			PHYSICAL
7	1577752	748475	DEPENNING & DEPENNING & MADAMSER & CO	MAX HYPERMARKET INDIA PRIVATE LIMITED Vs MEX SWITCHGEARS PVT LTD			PHYSICAL
8	1577746	748476	DEPENNING & DEPENNING & MADAMSER & CO	MAX HYPERMARKET INDIA PRIVATE LIMITED Vs MEX SWITCHGEARS PVT LTD			PHYSICAL
9	1628567	748484	S.CHIDAMBARA M & ASSOCIATES & R.K. DEWAN & CO	UNITED PHYSICIANS MEDICAL SERVICES PVT, LTD Vs ZUVENTUS HEALTHCARE LTD			PHYSICAL
10	1602132	748479	LEX EXIGO & THE ACME COMPANY	DR. ZAINUDDIN Vs HAMDARD NATIONAL FOUNDATION AND HAMDARD			PHYSICAL



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1	1624248	748661	KOCHHAR & CO & ADITYA & ASSOCIATES	SMART FRESH PRODUCTS PVT LTD Vs SMART RETAIL PVT LTD			PHYSICAL
2	1624250	748660	KOCHHAR & CO & ADITYA & ASSOCIATES	SMART FRESH PRODUCTS PVT LTD Vs SMART RETAIL PVT LTD			PHYSICAL
3	1624250	750055	KOCHHAR & CO & S.MAJUMDAR & CO	SMART FRESH PRODUCTS PVT LTD Vs LINC PEN & PLASTICS LIMITED			PHYSICAL
4	1618925	748874	MOHAN ASSOCIATES & MANOJ G. MENDA	COROMANDAL INTERNATIONAL LIMITED Vs AJANTA PHARMA LIMITED			PHYSICAL
5	1618925	748558	MOHAN ASSOCIATES	COROMANDEL INTERNATIONAL LIMITED Vs AJANTA INDIA LTD			PHYSICAL

6	1624494	748634	DASWANI & DASWANI & C.DANIEL & GLADYS	MSN LABORATORIES LIMITED Vs CADILA HEALTHCARE LTD			PHYSICAL
7	1621297	748516	HARIKRISHNA S HOLLA & ANAND AND ANAND	JOHN DISTILLERIES LIMITED Vs ALLIALLIED BLENDERS AND DISTILLERS PRIVATE LIMITED			PHYSICAL
8	1513824	748538	AZB & PARTNERS & M.P MIRCHANDANI & CO	ZEN TECHNOLOGIES LIMITED Vs PANASONIC ELECTRIC WORKS CO			PHYSICAL
9	1591431	749238	C.S RAO & INDIA LAW SERVICES	INDIAN IMMUNOLOGICALS LTD Vs LUPIN LIMITED			PHYSICAL
10	1591431	748584	C.S. RAO & V.RAVI	INDIAN IMMUNOLOGICALS LTD Vs MICRO LABS LIMITED			PHYSICAL